

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 22<sup>nd</sup> August, 2013

NO. HC.V-47/2013/ 1831 /Estt. In the exigencies of public service and in exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to post Shri Rabindra Nath Barman, Deputy Registrar (PM&P), Gauhati High Court, Guwahati, on transfer, against the vacant post of Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun in the usual scale of pay and other allowances as admissible under the Rules.

By order,  
Sd/- M.K. Bhattacharjee,  
**REGISTRAR GENERAL**

Memo NO. HC.V-47/2013/ 1832 - 1850 /Estt.

Dated 22.08.2013

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Arunachal Pradesh, Law, Legislative & Justice Department, Itanagar.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The Accountant General, Arunachal Pradesh, Itanagar.
5. The Registrar, Gauhati High Court, /Kohima Bench, Kohima/Aizawl Bench, Aizawl.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
8. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. Shri Rabindra Nath Barman, Deputy Registrar (PM&P), Gauhati High Court, Guwahati. He shall hand over charge of his Office to the Registrar (Admn.), Gauhati High Court, Guwahati in the afternoon of 23.08.2013 and proceed to join at his new place of posting immediately.
11. The Director, Law Research Institute, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
15. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- ✓ 16. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
17. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/ Gauhati High Court, Guwahati.
18. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
19. The Director of Information and Public Relation, Govt. of Arunachal Pradesh, Naharlagun with a request to publish the same in the Arunachal Pradesh Gazette.

*M.K. Bhattacharjee 22/8/13*  
**REGISTRAR GENERAL**

*B.*  
22/8/2013.